

HIGH COURT OF MANIPUR
AT IMPHAL

ORDER

Imphal, the 23rd August, 2024

No. HCM/A-24/80-Estt(V)/Pt./ : The following persons are hereby engaged as Assistant (Daily Wager) on Daily Wage Basis@273 per day w.e.f. the date of joining and until further orders. They shall not claim regularization of their service on this purely temporary engagement.

Sl.No.	Name
1	Amom Thoi Thoi Chanu
2	Anoubam Denish Sharma
3	Lairenjam Paramananda Singh
4	Daniel Kamson
5	Upendro Oinam

They shall report to the undersigned on or before 29-08-2024 (Thursday).

By order etc.,

Sd/-

(**PH. JAPAN SINGH**)

REGISTRAR (ADMN./PM&P)

HIGH COURT OF MANIPUR

Imphal, the 23rd August, 2024

Endt.No. HCM/A-24/80-Estt(V)/Pt./ **17449-61**

Copy to:

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The Private Secretary to Hon'ble Mrs. Justice Golmei Gaiphulshillu, Judge, High Court of Manipur.
5. The Private Secretary to Registrar General, High Court of Manipur.
6. All Registrars, High Court of Manipur.
7. All Joint Registrars, High Court of Manipur.
8. All Deputy Registrars, Language Officer (Special Officer), High Court of Manipur.
9. All Assistant Registrars/Court Managers/Sr. Private Secretary/Secretary to Hon'ble Chief Justice, High Court of Manipur.
10. The System Analyst, High Court of Manipur.
11. All Superintendents/Stamp Reporter/Court Officers/Protocol Officer/ Computer Programmer/ Librarian/Sr. Grade Translator, High Court of Manipur.
12. Concerned person(s).
13. The Guard File/Notice Board/Concerned File.

PH. JAPAN SINGH
REGISTRAR (ADMN./PM&P)
HIGH COURT OF MANIPUR

23/8/24